

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. No. 44/2025

In

ORIGINAL APPLICATION NO. 696 OF 2024

IN THE MATTER OF:

Deepak Rana

.....PETITIONER

VERSUS

State of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 16.04.2025)

Deepak Rana

.....PETITIONER

VERSUS

1. State of Haryana

Through District Magistrate, Palwal

Room No-201, Second Floor, Mini Secretariat, Palwal

Alawalpur Chowk, Shiv Colony, Palwalrural, Palwal, Haryana 121102

Email: dcowl@hry.nic.in/ adcpwl@hry.nic.in

Respondent No.1

2. Municipal Corporation, Palwal

Through its Commissioner

Khail Mohalla, Palwal, Haryana 121102

Email: secymc.palwal@hry.nic.in

Respondent No.2

3. Haryana State Pollution Control Board

Through its Member Secretary,

C-11, Sector-6, Panchkula, Haryana - 134109

Email: hspcb@hry.nic.in/ hqhspcb@hspcb.org.in

hspcbho@gmail.com/ hspcbrojr@gmail.com

Respondent No.3